

**Central Administrative Tribunal
Principal Bench**

OA No.1317/2016

New Delhi, this the 16th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Smt. Janki Khulbe (AAO)
W/o Late M. C. Khulbe
Aged about 59 years,
R/o House No.62-A, Pocket-III,
Mayur Vihar Phase-I,
New Delhi 110 091. Applicant.

(By Advocate : Shri Anjum Javed and Shri Devendra Kumar)

Versus

Union of India & Ors.

1. The Secretary (AF & FW)
Department of Agriculture, Cooperation & Farmers' Welfare, Ministry of Agriculture & Farmers' Welfare
Krishi Bhawan,
New Delhi 110 001.
2. The Director (Administration)
Directorate of Extension,
Krishi Vistar Bhawan,
Pusa, New Delhi.
3. The Director (Extension)
DAC, Krishi Bhawan,
New Delhi. ... Respondent.

(By Advocate : Mrs. Sumedha Sharma)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

The applicant is presently working as Assistant Administrative Officer (Estt. & B & A), Directorate of Extension, Krishi Vistar Bhavan, Pusa, New Delhi.

2. The grievance of the applicant is that the post of Deputy Director (Administration) is required to be filled up by promotion, failing which, by deputation. However, without considering the applicant and other eligible

candidates who are in the line of promotion being from feeder category, the respondents have initiated steps to fill up the post by deputation in contravention of the rules. The applicant has also made a representation dated 14.03.2016 in this regard, which has not been decided till date.

3. In view of the above circumstances, this Application is being disposed of at the admission stage with direction to the respondents to consider the aforesaid representation of the applicant in accordance with rules within a period of one month from the date of receipt of a copy of this order. In the event, claim of the applicant is to be rejected, the same shall be by a reasoned and speaking order, and till the representation is disposed of, the post of Deputy Director (Administration) shall not be filled up by deputation. Order 'Dasti'.

(K. N. Shrivastava)
Member (A)

(Permod Kohli)
Chairman

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